

National Company Law Tribunal

Allahabad Bench

CP NO. 91/ND/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.07.2017

NAME OF THE COMPANY: *Aslam Carpet Pvt. Ltd.*

SECTION OF THE COMPANIES ACT: *U/S 397/398 of the Companies Act of 1956.*

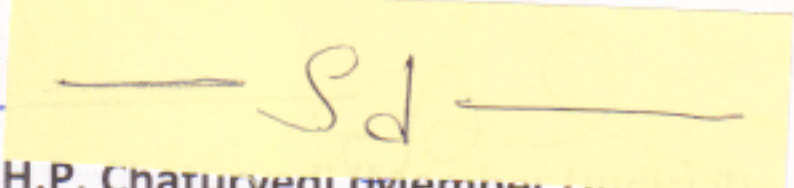
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	<i>Anuradha</i>	<i>Director</i>		<i>Anuradha</i>
<u>2.</u>	<i>Aslam</i>			

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Party appears in person. Counsel for respondent informed that arguing counsel engaged in urgent matter before the Hon'ble Allahabad High Court. He seeks adjournment hence; the matter is adjourned to 11th August.

The matter be listed on 11th August, 2017.

Date – 19.07.2017


Shri H.P. Chaturvedi (member judicial)

Typed by
P.K.Jyoti